

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3635
ANSWERED ON:17.04.2000
PROTESTS AGAINST REVIEW OF THE CONSTITUTION
SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether dalits, minorities and weaker sections of the society have protested against the move to review the Constitution of India in different parts of the country;
- (b) if so, the number of persons killed and injured during the demonstration in the country particularly in Karnataka, Maharashtra and Madhya Pradesh, State-wise; and
- (c) the reaction of the Government in this regard ?

Answer

MINISTER OF STATE FOR LAW, JUSTICE & COMPANY AFFAIRS (SHRI O. RAJAGOPAL)

- (a) to (c): The information is being collected and will be laid on the Table of the House.